

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:268  
ANSWERED ON:02.08.2011  
QUOTA FOR SALE OF SUGAR  
Singh Shri Rakesh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the sugar mills are allotted any quota by the Government for sale of sugar;
- (b) if so, whether there are reports that the sugar mills are selling sugar indiscriminately in violation of the quota allotted to them by the Government;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government proposes to take any action against such mills to check instability in the market and the losses suffered due to unnecessary fall in the prices of sugar; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Yes, Madam. Under the regulated release mechanism policy, all sugar mills are allotted specific quota of sugar i.e. levy sugar for distribution in TPDS and non-levy sugar for sale in the domestic market.
- (b): The Government has not received any such report.
- (c): Does not arise.
- (d) & (e): As indicated above, the Government has not received any report that sugar mills are selling sugar indiscriminately. The fall or rise in sugar prices depend upon a number of factors like supply and demand of sugar in the domestic market, international demand and supply situation, global prices, outlook for the future production and market sentiments, etc.